

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT  
AMARAVATI**

**SUB:** Nomination of certain Judicial Officers to participate in the special programme on **Training and Sensitization of Judges, Public Prosecutors and other Stakeholders on “Disability Rights and Inclusive Justice: Legal Frameworks and Judicial Practice”** which is scheduled to be held on 21.02.2026 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District - Orders Issued - Regarding.

READ: Letters Roc.No.489/APJA/2025, dated 06.02.2026 from the Director, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.

**ORDER ROC.NO.234/2026-B.SPL. DATED:20.02.2026**

**Having considered the letter of the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District, the High Court has made the following order:-**

The Judicial Officers mentioned in Column No.2 are nominated to participate in the special programme on **Training and Sensitization of Judges, Public Prosecutors and other Stakeholders on “Disability Rights and Inclusive Justice: Legal Frameworks and Judicial Practice”** which is scheduled to be held on 21.02.2026 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District. Therefore, the nominated Officers are directed to report before the Director, Andhra Pradesh Judicial Academy at 08.30 A.M. on 21.02.2026.

<b>SL. NO.</b>	<b>NAME AND DESIGNATION OF THE OFFICER</b>
<b>(1)</b>	<b>(2)</b>
1.	SRI Y.NAGARAJA II Additional District and Sessions Judge, Guntur
2.	SRI CH.VENKATA NAGA SRINIVASA RAO III Additional District and Sessions Judge, Guntur
3.	SMT. M.KUMUDINI Principal Civil Judge (Senior Division), Guntur
4.	SRI SYED ZIAYUDDIN Secretary, District Legal Services Authority, Guntur
5.	SMT. V.LAKSHMI PRASANNA Civil Judge (Senior Division), Nandigama
6.	SMT. D.GEETHA RANI I Additional Civil Judge (Senior Division), Vijayawada
7.	SRI K.V.RAMAKRISHNAIAH Secretary, District Legal Services Authority, Krishna at Machilipatnam

Therefore, the Unit Heads of Guntur and Krishna Districts are requested to make necessary alternative incharge arrangements during the period of absence of the above nominated Officers.



**REGISTRAR (VIGILANCE)**

To

1. The officers and incharges concerned.
2. The Registrar General, High Court of Andhra Pradesh (for information).
3. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to place the same in the High Court's website).
4. The Principal District and Sessions Judges, Guntur and Krishna at Machilipatnam.
5. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
6. The District Treasury Officers, Guntur and Krishna at Machilipatnam.
7. The Sub Treasury Officers, Nandigama and Vijayawada of Krishna District.